

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 138 of 2017 (SZ)

Applicant(s)

Y. Sethupathi
Kathirampatti Post,
Erode

Vs. **Respondent(s)**

The District Collector,
Erode and 4 others

Legal Practitioners for Applicant(s)

M/s. R. Prabakar,
V. Arun

Legal practitioners for respondent(s)

E. Manoharan for R1

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 02.11.2017</p> <p>Applicant counsel present. Amend petition allowed.</p> <p>No representation for others. On request to carry out amend & reply of R1, R4, R5 call on 15.11.2017.</p> <p>(Tmt. Meena Satheesh) Registrar</p>